



**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

**NO.HC.VII-51/2011/854 /A**

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri M. Narayan,  
District & Sessions Judge,  
Sivasagar.

Dated Guwahati the 14<sup>th</sup> February, 2020.

Sub: **Casual leave along with head quarter leave permission**

Ref:- Your letter No. DJSV/STDR/F-57/2020/607, dtd. 11.02.2020.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day casual leave on 15.02.2020 along with station leave permission, with your official vehicle, at your own cost, from the evening of 14.02.2020 till the morning of 17.02.2020, has been granted/rejected. The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-51/2011/855 /A, dated 14.2.2020**

Copy to:

✓ 1. The Systems Analyst, Gauhati High Court

  
**JT. REGISTRAR (VIGILANCE)**

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